

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.32/TT/2013

Date: 26.2.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission Tariff of Assets: 765 KV, 240 MVAR Switchable Line Reactor under Bus Reactor at Ballia S/s; Assets II: 765 KV Line bays at Sasaram S/s (for 765 KV Sasaram-Fatehpur TL under SASAN Project) under Common Scheme for 765 KV Pooling Station and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region for tariff block 2009-14

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 26.3.2013:-

- (i) Management certificate for the capital expenditure incurred/ to be incurred upto revised anticipated DOCO/ actual DOCO, as the case may be, for Asset 2, i.e. 765 KV Line bays at Sasaram S/S (for 765 KV Sasaram-Fatehpur TL under SASAN project) along with Tariff forms (Form-1, Form-5D, Form 6, Form 13 and Form 13B);
- (ii) Commissioning certificate for Asset-1;
- (iii) Basis for calculating estimate cost for Asset 2 and the reasons for significant variation;
- (iv) Status of commissioning of other assets of project and the list of such assets covered under other tariff petitions filed;
- (v) Whether any equipment of the assets covered in petition is used/planned to be used for the other business? The treatment of the capital expenditure and anticipated revenue in the assets covered in instant petition, if any asset is used for other business;

- (vi) Supporting documentary proof for interest rate and repayment schedule for "Proposed Domestic Loan 12-13";
- (vii) Date of deployment of loan in the Asset;
- (viii) Detailed computation of IDC along with apportionment of IDC and IEDC in various Assets covered under the project;
- (ix) Whether loan is borrowed from foreign component? Expenditure on account of FERV separately included in capital expenditure, if there is any foreign component.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)